

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-807/ND/2020

IN THE MATTER OF:

OMNI DISTRIBUTORS

Vs.

KARN LAMINATORS PRIVATE LIMITED

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 03.12.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Suraj Sharma

For the Respondent :

ORDER

Mr. Suraj Sharma appeared on behalf of applicant. None appeared on behalf of respondent.

On perusal of last order dated 12.11.2020, we noticed that last opportunity was given to the respondent to appear and file the reply but again today none appeared on behalf of respondent. Therefore, the proceeding against the respondent is fixed for ex-parte hearing.

List the matter on 17.12.2020 for final hearing.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)